

KUNWAR SARVARAJ SINGH: This matter is very serious. There have been such incidents in Uttar Pradesh. I had also raised this issue, last week. Several people went to the Mainpuri in order to occupy the mosque. Two of the activists of our party were badly beaten. The report in this regard against was not lodged.

When the court ordered, then only report was lodged. After that, this incident took place. The houses of minorities were burnt there. ...*(Interruptions)*

SHRI VINAY KATIYAR: It's hot time.

KUNWAR SARVARAJ SINGH: Shops were looted there. All these things were done under the protection of one party. The administration is silent. I want that. ...*(Interruptions)*

MR. CHAIRMAN: You have finished your matter. Now you sit down please.

KUNWAR SARVARAJ SINGH: This is a very serious matter. ...*(Interruptions)*

MR. CHAIRMAN: During the zero hour, if the Minister wants, he would speak on this matter. You have already spoken. Now you please keep quite and sit down.

(Interruptions)

MR. CHAIRMAN: Two persons from your side have already spoken on this matter. Kindly you give an opportunity to speak to others.

(Interruptions)

MR. CHAIRMAN: You have already spoken. You will not be allowed to speak again. Repeated discussion cannot be held on a single subject.

(Interruptions)

MR. CHAIRMAN: Whoever the honourable Member is saying will not be included in the record.

*(Interruptions)**

MR. CHAIRMAN: What is this? Will you continue to speak?

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Madam, I have taken note of this. ...*(Interruptions)*

SHRI VINAY KATIYAR (FAIZABAD): This subject has been raised in the House. This was related with the state government. This should have been raised in the state instead of raising it here. In this regard I want to submit, that the honourable member has wrongly stated the matter. He has misled the whole nation. ...*(Interruptions)*

**Enforced as ordered by the chair*

MR. CHAIRMAN: You should sit silently. You have taken the name.

[English]

He has a right to reply.

[Translation]

SHRI VINAY KATIYAR: The activists of Bhartiya Janta Party were shot dead in broad daylight. As a result of it, tension mounted there. A few days back there.....

MR. CHAIRMAN: You have called him by name.

[English]

He has a right to reply.

(Interruptions)

[Translation]

SHRI VINAY KATIYAR: Farmers do not get reasonable prices for their products in the Market...*(Interruptions)*

MR. CHAIRMAN: Pappujee, you should read the rule book. You have called him by name, then he has a right to reply. You please take your seat.

(Interruptions)

SHRI VINAY KATIYAR: Madam Chairperson, I want to draw your attention to this fact that the Samajwadi Party's activists have perpetrated such a misdeed. Even today, terror of these people is prevailing in Ferozabad, Bharkana and Mainpuri. These people are extorting money from grain merchants in the Mandis and whoever refused to give it, are shot dead. Such an incident took place in Mainpuri. Samajwadi Party's people masterminded the murder of a Thakur. When a 25 year old youth refused to pay money, he was shot dead. Therefore, Samajwadi Party's people donot want that a Dalit woman should be the Chief Minister of the state ...*(Interruptions)* For these reasons these people are making wrong statements. ...*(Interruptions)* Madam Chairperson, this subject is related to that state and therefore, it should have been raised in the state itself and not here. The wrong statements made by these people should be condemned. ...*(Interruptions)*

MR. CHAIRMAN: Shri Santosh Kumar Gangwar may speak now.

SHRI SANTOSH KUMAR GANGWAR (BARELI): Madam, Chairperson, I would like to raise a serious problem related to my constituency...*(Interruptions)*

MR. CHAIRMAN: Jena Saheb, would you like to reply?

[English]

SHRI SRIKANTA JENA: Let me say this much that I will bring this issue to the notice of the Home Minister to take appropriate action immediately.